

to enhance and upgrade flight safety. Constant interaction with Original Equipment Manufacturers (OEMs), both indigenous and foreign, is also maintained to overcome the technical defects of aircraft. In addition, anti-bird measures are also undertaken.

#### **Discussion held in the summit of G-20**

□\*263. SHRI Y.P. TRIVEDI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the discussion held in the summit of G-20 countries in the month of April, 2009 on the impact of global recession on the entire world; and

(b) the details of suggestions made by member countries including India to tackle global recession?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) The Summit of the Group of Twenty (G20) countries was held in London on April 2, 2009 with the discussions centred around the collective plan of action of the world's major economies and key international institutions to stabilise the world economy and secure recovery and jobs. The G-20 Leaders issued a 'Global Plan for Recovery and Reform' which pledged significant reforms towards restoring growth and jobs, strengthening of financial supervision and regulation' strengthening of global financial institutions' resisting protectionism and promoting global trade and investment' and ensuring a fair and sustainable recovery for all. In the meeting, India strongly emphasized the need to continue with coordinated contra-cyclical policies within an overall framework of fiscal sustainability and price stability, restore the banking system in the industrialised countries to full functionality, avoid protectionist measures in trade of goods and services by industrialized economies, take concrete steps to ensure adequate credit flows to developing countries and reform the global financial architecture.

#### **Reviving Doha round of negotiations**

\*269.SHRI SANTOSH BAGRODIA:

SHRI O.T. LEPCHA :

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has taken a view on reviving the Doha round of negotiations;

(b) the new terms of negotiations that made Government to revive the negotiations;

(c) whether Government has agreed for flexibility in its stand on certain issues, if so, the details thereof; and

(d) the impact of such change in stand on the farmers of the country?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) India is committed to a rule-based, multilateral trade regime which is fair and equitable; however the core

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□ Original notice of the question was received in Hindi

concerns of the Doha Round of trade negotiations at the World Trade Organisation (WTO), namely, the development concerns of developing countries, have to be addressed. During recent international meetings, where the Doha Round was discussed, India expressed support for the early resumption of negotiations on the basis of the two texts circulated in December 2008 by the Chairs of the WTO Negotiating Groups on Agriculture and Non-agricultural Market Access (NAMA).

(c) No, Sir.

(d) Does not arise. The principal aim of India's negotiating strategy in the agriculture negotiations has consistently been to protect the interests of farmers particularly with regard to their food and livelihood security.

#### **Revamping of intelligence agencies**

\*270. PROF. ALKA BALRAM KSHATRIYA:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received a blue print for revamping of intelligence agencies;

(b) if so, whether internal security reforms have been proposed;

(c) the main points that have been considered to revamp intelligence agencies; and

(d) by when necessary steps will be taken to implement suggestions made for revamping intelligence agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As part of an ongoing exercise several steps have been taken to strengthen and upgrade the capabilities of intelligence agencies both at the Central level and the State level, as well as to enhance information sharing and operational coordination between the Central agencies and the State Governments. These measures include, inter alia, creation of new posts in intelligence Bureau; strengthening \_\_\_\_\_ and re-organising Multi-Agency Centre in the Intelligence Bureau to enable it to function on 24X7 basis for real time collation and sharing of intelligence with all other intelligence and security agencies of the Central and State Governments/Union Territories; decision to set up a Research and Technology Centre in the Intelligence Bureau, etc.

In the light of emerging threats, the intelligence agencies will be continuously upgraded to be able to counter such threats.

#### **Nation wide strike in 2008 by transport operators**

\*271. SHRI RAHUL BAJAJ:

SHRI RAJKUMAR DHOOT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the progress that has been made on resolution of issues on which the Transport Operators went on a nation wide strike in 2008?